

**Central Allocation to Gujarat**

1369. SHRI BRAHMAKUMAR BHATT: Will the PRIME MINISTER be pleased to state:

(a) whether Gujarat Government contributes the maximum revenue, excise duty, corporation tax and customs duty to Centre as compared to other States;

(b) whether despite the above facts, the Central Allocation has been decreased year after years;

(c) the steps being taken to increase the allocation to Gujarat;

(d) the demand submitted by the Gujarat Government before the Planning Commission;

(e) the salient features of the demands; and

(f) the extent to which the Planning Commission has agreed to and the extent to which the expectations are likely to be met?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE OF THE DEPARTMENT OF DISINVESTMENT (SHRI ARUN SHOURIE): (a) No Sir.

(b) to (f) The allocation of resources by Planning Commission to the States is not directly related to revenue generation and tax collection of each State. It is determined by a formula approved by the National Development Council. In addition resources are also made available to the States in the form of Externally Aided Projects and Additional Central Assistance.

During the Ninth Five Year Plan the Annual Plan proposals as submitted by Gujarat State have been agreed to by Planning Commission. Details of the Plan allocations are given in the Statement.

**Statement**

(Rs. Crore)

Plan	State's Proposal	Agreed/ Approved Outlay	Increase over the Previous Annual Plan	Percent of the Ninth plan	Total Central Assistance as % age of Annual Plan Outlays
Ninth Plan	28000	28000	43.48% (over VIII Plan)		30.50%
1997-98	4500	4500	33%	16.07%	21.46%
1998-99	5450	5450	21.11%	19.46%	25.89%
1999-2000	6550	6550	20.18%	23.39%	21.87%
2000-01	7600	7600	16.03%	27.14%	19.24%

**Per Capita Allocation for Bihar**

1370. SHRI VIJAY SINGH YADAV: Will *the* PRIME MINISTER be pleased to state:

(a) whether it is a fact that the per capita allocation, which has been *done* by means of Planning Commission and Finance Commission is lower in Bihar as compared to that of the other States;

(b) whether it is also a fact that the said transfer, done by means of I.D.B.I., NABARD, is trifling;

(c) if so, the reasons therefor;

(d) whether the amount of money for Bihar, is being invested in the other States; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES OF THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE OF THE DEPARTMENT DISINVESTMENT (SHRI ARUN SHOURIE): (a) Yes Sir. Planning Commission provides Central Assistance to the States to part-finance

† Original notice of the question was received in Hindi.